

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:5325  
ANSWERED ON:05.05.2008  
GUIDELINES FOR PRIVATE PLACEMENT AGENCIES  
Siddeswara Shri Gowdar Mallikarjunappa

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) the number of private placement agencies functioning at present in the country, particularly in Karnataka, Statewise;
- (b) whether the Union Government has issued any guidelines for regulation of the functioning of the private placement agencies; and
- (c) if so, the details thereof?

**Answer**

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI OSCAR FERNANDES)

(a): As per information available, there were 918 private placement agencies functioning in the country as on 31.12.2005. The number of private placement agencies reported by State Governments/Union Territory Administrations is at Annex- I.

(b) & (c): In order to safeguard the interest of job-seekers, Ministry of Labour & Employment issued guidelines on 30.10.2003 to the State Governments/ Union Territory Administrations for regulation of the functioning of Private Placement Agencies. A copy of the said guidelines is at Annex-II.